

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.†1394
TO BE ANSWERED ON THE 3RD MAY, 2016/VAISAKHA 13, 1938 (SAKA)**

CCTNS Project

†1394. SHRI GOPAL SHETTY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has received any proposal from Maharashtra relating to sanction of Rs. 55 crore required for the remaining work of the Crime and Criminal Tracking Network and Systems (CCTNS) project;

(b) if so, the details thereof and the present status of the said proposal; and

(c) the time by which the said proposal is likely to be finalized along with the reasons for delay therein?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

(a) to (c): Yes, Madam. Government had received a proposal from the Government of Maharashtra for release of Rs.55.04 crore to meet expenditure on networking, system integrator, State Project Management Unit (SPMU) towards further implementation of the CCTNS project. The amount has been released to the State in March, 2016.
